## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SRS LIMITED Date of Commencement of Liquidation: 15-10-2019; List of Stakeholders as on Date: 30-06-2025; Name of IP: Mr. Ashok Kumar Gulla; Process Number: 1; Last 5 digitof registration number: 10174

| SI. no. | Category of stakeholders   | Summary of claims received |                | Summary of claims admitted |                | Amount of         | Amount of claims | Amount of claims   | Details in annexure |
|---------|--|----------------------------|----------------|----------------------------|----------------|-------------------|------------------|--------------------|---------------------|
|         |  | No. of claims              | Amount (Rs.)   | No. of claims              | Amount (Rs.)   | contingent claims | rejected         | under verification |                     |
| 1       | Unpaid<br>insolvency<br>resolution<br>process costs  | 0                          | 0              | 0                          | 0              | 0                 | 0                | 0                  | NA                  |
| 2       | Liquidation costs incurred till date   | 0                          | 0              | 0                          | 0              | 0                 | 0                | 0                  | NA                  |
| 3       | Secured financial creditors  | 5                          | 12798038468    | 5                          | 12798038468    | 0                 | 0                | 0                  | Annexure 3          |
| 4       | Unsecured financial creditors  | 2205                       | 885412036.31   | 2205                       | 922401732.39   | 0                 | 2677459          | 0                  | Annexure 4          |
| 5       | Operational<br>creditors<br>(Workmen)  | 5                          | 190440         | 5                          | 182175         | 0                 | 8265             | 0                  | Annexure 5          |
| 6       | Operational creditors (Employees)  | 2                          | 1241700        | 2                          | 1241700        | 0                 | 0                | 0                  | Annexure 6          |
| 7       | Operational<br>creditors<br>(Government<br>Dues)   | 4                          | 833465790      | 3                          | 822412311      | 0                 | 181284           | 0                  | Annexure 7          |
| 8       | Operational<br>creditors (other<br>than Workmen,<br>Employees and<br>Government<br>Dues)             | 6                          | 25810381       | 5                          | 19928033       | 0                 | 4176457          | 0                  | Annexure 8          |
| 9       | Other<br>stakeholders, if<br>any (other than<br>financial creditors<br>and operational<br>creditors) | 4                          | 1701148122     | 1                          | 48572353       | 0                 | 1654748122       | 0                  | Annexure 9          |
| Total   |  | 2231                       | 16245306937.31 | 2226                       | 14612776772.39 | 0                 | 1661791587       | 0                  |                     |